

**GOVERNMENT OF NAGALAND**  
**DIRECTORATE OF HEALTH & FAMILY WELFARE**  
**NAGALAND: KOHIMA**

*NO. DHFW.COVID-19/2019-20/Misc/394-95*      *Dated Kohima the 21<sup>st</sup> April 2020*

To  
The Airport Director  
Airport Authority of India  
Dimapur Airport.

**Sub:- Requirement of Portable Oxygen Machines.**

Sir,

Kindly refer to your letter dated 18/4/20 on the above noted subject for Covid -19. In this regard, I am to inform you that the requirements for the State of Nagaland are furnished below:

Kohima Naga Hospital Authority	- GO 260 - 1
Dimapur Civil Hospital	- GO 260 - 1
Mokokchung	- GO 180 - 1
Tuensang	- GO 180 - 1
Wokha	- Go 180 - 1
Mon	- GO 180 - 1
Zunheboto	- GO 140 - 1
Phek	- GO 140 - 1
Kiphire	- GO 140 - 1
Peren	- GO 140 - 1
Longleng	- GO 140 - 1

It is therefore requested your kind authority to sanction the requisite machines to meet any such eventuality.

It is also understood that the State will have no financial implications for the above and for which the Department appreciates your support with gratitude.

  
**(DR. VIZOLIE Z. SUOKHRIE)**

Principal Director  
Directorate of Health & Family Welfare  
Nagaland: Kohima.

*Dated Kohima the April 2020*

*NO. DHFW.COVID-19/2019-20/Misc*

Copy to:

1. Principal Secretary for information.
2. Office Copy.

  
**(DR. VIZOLIE Z. SUOKHRIE)**

Principal Director  
Directorate of Health & Family Welfare  
Nagaland: Kohima.